GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 3703 TO BE ANSWERED ON 3RD APRIL, 2025

FAKE CALLS FROM INTERNATIONAL NUMBERS

3703 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of Communications be pleased to state:

- (a) whether Government has received complaints of fake and anti-national calls originating from international numbers;
- (b) if so, the countries from which most of such calls are originating;
- (c) the States which are receiving maximum number of such calls; and
- (d) the details of steps taken by Government to solve this issue?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) to (c) Matters relating to Cyber Crime are under the Ministry of Home Affairs (MHA) as per allocation of the business rules. Department of Telecommunications (DoT) is undertaking efforts to prevent misuse of telecom resources for cyber frauds. DoT through its Sanchar Saathi portal (www.sancharsaathi.gov.in) and Mobile App facilitates citizens to report suspected fraud communications including from international numbers on Chakshu facility. Fake calls originating from international numbers have been reported. Since most of the fake calls have spoofed Calling Line Identifications (CLI), it is difficult to zero down on the exact country of origin based on the same. Citizens all across India report such calls with highest reporting from address associated with called number from Delhi, Karnataka and Maharashtra.
- (d) Reporting by citizens on Chakshu facility are analyzed and forwarded to International Long Distance Operators (ILDOs) for action against international carriers/aggregators sending such calls to India.
